

**2019**  
**High Court, Appellate Side**  
**Calcutta**

No. 2482-A

Dated, Calcutta the 24<sup>th</sup> April, 2019

**From: Sri Bibhas Ranjan De,**  
**Registrar (Judicial Service)**  
**High Court, Appellate Side,**  
**Calcutta.**

**To :**

- (i) **All the District Judge of West Bengal**
- (ii) **The Chief Judge, City Civil Court/City Sessions Court /  
Presidency Small Causes Court, Calcutta**
- (iii) **The Secretary, Judicial Department, Government of West Bengal  
Writers' Buildings, Kolkata – 700001**
- (iv) **The Member Secretary, State Legal Services Authority, West Bengal,  
City Civil Court Building, Kolkata – 700001**
- (v) **The Director, West Bengal Judicial Academy,  
AA-III/B-10, Rajarhat, New Town, Kolkata – 700160**

**Sub: Change in the schedule of One Day Non-Residential Training on Mediation  
and sensitization programme for the referral judges/judicial officers of West Bengal,  
in the month of May, 2019 at West Bengal Judicial Academy**

**Ref: Hon'ble Court's letter no. 2359-A and 2362-A both dated 18.04.2019.**

**Sir,**

This is to modify the training schedule of **One Day Non-Residential Training on Mediation and sensitization programme for the referral judges/judicial officers of West Bengal, in the month of May, 2019 at West Bengal Judicial Academy** and to inform that the training programme on 18.05.2019 has been rescheduled to be held on 24.05.2019 as there will be no training on 18.05.2019.

The officers booked for training on 18.05.2019, are, therefore, required to attend the training on 24.05.2019 in stead of 18.05.2019, excepting Sri Sukumar Ray, Director, West Bengal Judicial Academy while those Officers booked for training on 24.05.2019 are not required to attend the training.

The schedule of training programme for other days in the month of May, i.e. 03.05.2019, 04.05.2019, 10.05.2019, 17.05.2018, 31.05.2019 and on 01.06.2019, as was circulated vide Hon'ble Court's letters under reference, shall remain unaltered and unchanged.

In doing so, I am to state further that the participating officers rescheduled to undergo training programme on 24.05.2019 as above are allowed to leave their respective court/offices in such manner as mentioned in the revised list (enclosed herewith) pre-ensuring no inconvenience in the judgeship/department concerned and to remain away therefrom till joining back soon after the programme is over and their such absence may be treated as "Leave on Duty" for the exclusive purpose of attending the programme as re-scheduled.

You are, therefore, requested to communicate the concerned Officers posted under your control, making it convenient for the Officers to avail themselves of the **Station Leave** and **Leave on Duty** as already granted by the Hon'ble Court, to attend the programme as re-scheduled.

Yours faithfully,

Sd/-

Encl: revised schedule of training  
for 24.05.2016

**Registrar (Judicial Service)**

Programme	Name of the judicial officers with designation belonging to the West Bengal Judicial Service, nominated as referral Judges for participation in the Training Programme
<p><b>One Day non-residential Training on Mediation &amp; Sensitization Programme for the referral Judges/Judicial Officers of West Bengal</b></p> <p><b>Date: 24.05.2019</b> (29 officers)</p> <p><b>Venue:</b> West Bengal Judicial Academy at AA-III/B-10, Rajarhat, New Town, Kolkata-160</p> <p><b>Reporting Time :</b> <b>8:30 A.M.</b></p>	<ol style="list-style-type: none"> <li>1. Sri Subhendu Samanta, District Judge, Birbhum</li> <li>2. Sri Biswaroop Bandyopadhyay, Commissioner of Departmental Enquiries, State Vigilance Commission, West Bengal</li> <li>3. Sri Nandadulal Kalapahar, Judge, Special Court-cum-ADJ, Balurghat, Dakshin Dinajpur</li> <li>4. Sri Sadhan Mondal, CJM, Hooghly</li> <li>5. Sri Santosh Kumar Pathak, Administrative Officer, West Bengal Judicial Academy.</li> <li>6. Sri Nachiketa Bera, ACJM, Chanchal, Malda</li> <li>7. Smt. Sarojini Ghising, CJ(SD), 3<sup>rd</sup> Court, Krishnanagar, Nadia</li> <li>8. Sri Satyajit Maity, Registrar, District Judge's Court, Barasat, North 24-Parganas</li> <li>9. Smt. Leena Sharma, CJ(SD), 2<sup>nd</sup> Court, Krishnanagar, Nadia</li> <li>10. Sk. Mohammd Arif Hasan, CJ(JD), Jhargram, Paschim Medinipur</li> <li>11. Ali Asgor Allauddin Ahmed, JM, Dantan, Paschim Medinipur</li> <li>12. Smt. Chirasree Banerjee, CJ(JD), 2<sup>nd</sup> Court, Barrackpore, North 24-Parganas</li> <li>13. Sri Nirmam Thapa, JM, 3<sup>rd</sup> Court, Barrackpore, North 24-Parganas</li> <li>14. Smt. Anusuya Dey, CJ(JD), 1<sup>st</sup> Additional Court, Alipore, South 24-Parganas</li> <li>15. Smt. Amrapali Chakraborty, CJ(JD), 2<sup>nd</sup> Additional Court, Alipore, South 24-Parganas</li> <li>16. Ms. Pradipta Bhattacharya, JM, 8<sup>th</sup> Court, Alipore, South 24-Parganas</li> <li>17. Md. Zafar Parwej, JM, 9<sup>th</sup> Court, Alipore, South 24-Parganas</li> <li>18. Mr. Qaiser Alam, JM, 3<sup>rd</sup> Court, Sealdah, South 24-Parganas</li> <li>19. Sri Gourav Ghosh, CJ(JD), 2<sup>nd</sup> Court, Diamond Harbour, South 24-Parganas</li> <li>20. Sri Sourav Dey, CJ(JD), 3<sup>rd</sup> Court, Baruipur, South 24-Parganas</li> <li>21. Sri Souvik De, Metropolitan Magistrate, 4<sup>th</sup> Court, Calcutta</li> <li>22. Sri Koustuv Mukhopadhyay, Metropolitan Magistrate, 9<sup>th</sup> Court, Calcutta</li> <li>23. Smt. Moumita Ray, Metropolitan Magistrate, 11<sup>th</sup> Court, Calcutta</li> <li>24. Sri Smarajit Ray, Metropolitan Magistrate, 12<sup>th</sup> Court, Calcutta</li> <li>25. Sri Sourav Subba, Municipal Magistrate, 4<sup>th</sup> Court, Calcutta</li> <li>26. Sri Kallol Ghosh, JM, 2<sup>nd</sup> Court, Purba Burdwan, Sadar</li> <li>27. Sri Vikramjit Sen, JM, 5<sup>th</sup> Court, Chinsurah, Hooghly</li> <li>28. Sri Indranil Ray, CJ(JD), 2<sup>nd</sup> Court, Serampore, Hooghly</li> <li>29. Smt. Srijita Chatterjee, JM, 2<sup>nd</sup> Court, Paschim Medinipur</li> </ol>

- **General Direction** : The above named participating officers from the adjoining districts viz. **Kolkata, Howrah, Hooghly, North & South 24-Pgs., Purba & Paschim Medinipur, Nadia, Purba Bardhaman and Paschim Bardhaman** are allowed to leave their respective station on **23<sup>rd</sup> May, 2019 after court hours** while those from the far off districts viz. **Darjeeling, Kalimpong Jalpaiguri, Cooch Behar, Uttar & Dakshin Dinajpur, Malda, Birbhum, Murshidabad, Purulia and Bankura** are allowed to leave their respective station on **22<sup>nd</sup> May, 2019 after court hours**, all pre-ensuring no inconvenience in their judgeships and to remain away therefrom till joining back soon after the programme is over and their such **absence may be treated as "Leave on Duty"**.
- **No training will be conducted on 18.05.2019** : Officers booked for training on 24.05.2019 as per previous schedule are not required to attend training on this occasion.
- The schedule of training programme for the rest of the days in the month of May, i.e. 03.05.2019, 04.05.2019, 10.05.2019, 17.05.2018, 31.05.2019 and on 01.06.2019, as was circulated vide Hon'ble Court's letter no. 2359-A and 2362-A dated 18.04.2019, shall remain unchanged.